GOVERNMENT OF INDIA INFORMATION AND BROADCASTING LOK SABHA

STARRED QUESTION NO:388 ANSWERED ON:20.02.2014 MATURE SLOT ON SATELLITE TELEVISION Sugumar Shri K.

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) Whether suggestions have been made to the Central Board of Film Certification (CBFC) to introduce a Mature Slot on satellite television;

(b) if so, the details thereof and reasons therefor;

(c) whether the CBFC has made some recommendations/ suggestions which are likely to change the way the films are certified and if so, the details thereof;

(d) whether the Government is considering to amend the existing Cinematograph Act of 1952;

(e) If so details thereof?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI MANISH TEWARI)

(a) to (e) A Statement is laid on the Table of the House.

STATEMENT AS REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO.388 FOR REPLY ON 20.02.2014

(a): No, sir.

(b): Does not arise.

(c) & (e): The present Cinematograph Act was enacted in the year 1952. The Indian cinema since then has undergone changes. Taking into consideration the present scenario, Ministry of Information and Broadcasting felt the need to amend the provision of the Cinematograph Act, 1952 and an Expert Committee under the Chairpersonship of Justice Mukul Mudgal was constituted to look into various aspects of certification under the Act among other issues. The Committee revisited related matters and major areas of concern and has made key recommendations on issues such as certification of films for satellite release etc.

CBFC Chairperson was one of the Committee Member and Committee met with several stakeholders such as CBFC Board Members, Animal Welfare Board Members, Film Producers, Film Associations from all major regional film centres, advocates, NGOs and Others. The Committee has made certain suggestions which would be examined as per extant guidelines for further necessary action.